

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 91 of 2014
Appeal No. 97 of 2014 & IA No. 313 of 2014
Appeal No. 98 of 2014 & IA No. 343 of 2014
Appeal Nos. 100,115,116,134 of 2014
Appeal NO. 133 of 2014 & IA No. 234 of 2014
Appeal No. 100 of 2013 & IA No. 116 of 2013
Appeal No. 151 of 2013 & IA No. 220 of 2013
Appeal No. 124 of 2014
Appeal No. 125 of 2014 & IA No. 211 of 2014
Appeal No. 139 of 2014 & IA No. 238 of 2014
Appeal No. 44 of 2014 & IA No. 65 of 2014
Appeal No. 74 of 2014 & IA No. 143 of 2014

Dated: 18th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matters of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakani Ghosh

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Nikhil Nayaar
Mr. Dhananjay Bhajjal for R-1

Appeal No. 97 of 2014 &
IA No. 313 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd.

.... Appellant(s)

Versus
Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Anushree Bardhan
 Mr, Ravi Juneja for HPPC
 Mr. Vikrant Saini for HPPC

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2
 Mr. Nikhil Nayaar
 Mr. Dhananjay Bhaijal for R-1

Appeal No. 98 of 2014 & IA No. 343 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Anushree Bardhan
 Mr, Ravi Juneja for HPPC
 Mr. Vikrant Saini for HPPC

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2
 Mr. Nikhil Nayaar
 Mr. Dhananjay Bhaijal for R-1

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
 Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2
 Mr. Nikhil Nayaar
 Mr. Dhananjay Bhajjal for R-1

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik
 Mr. Gurpreet S P

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. **Appellant(s)**
Versus
Central Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik
 Mr. Gurpreet S P

Counsel for the Respondent(s) : Mr. Amit Kapur
 Ms. Poonam Verma
 Mr. Akshat Jain
 Mr. Shantanu Singh

Appeal No. 134 of 2014

Prayas Energy Group **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
 Mr. Avnish Menon

Counsel for the Respondent(s) : Mr. Amit Kapur
 Ms. Poonam Verma
 Mr. Akshat Jain
 Mr. Shantanu Singh

Appeal No. 133 of 2014
& IA-234 of 2014

Prayas Energy Group **.... Appellant(s)**
Versus
Central Electricity Regulatory
Commission & Ors. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir
 Mr. Avinish Menon

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
 Mr. Amit Kapur
 Mr. Apporva Misra
 Mr. Abhishek Munot
 Mr. Kunal Kaul for R-2

Appeal No. 100 of 2013 &
IA No. 116 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. **.... Appellant(s)**
(Jointly through Haryana Power Purchase centre)
Versus
Central Electricity Regulatory
Commission & Ors. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
 Ms. Anushree Bardhan
 Mr. Ravi Juneja for HPPC
 Mr. Vikrant Saini for HPPC

Counsel for the Respondent(s) : Mr. Amit Kapur
 Ms. Poonam Verma
 Mr. Akshat Jain
 Mr. Shantanu Singh
 Mr. Nikhil Nayaar
 Mr. Dhananjay Bhajjal for R-1

**Appeal No. 151 of 2013 &
IA No. 220 of 2013**

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. **Appellant(s)**

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Mr. Ravi Juneja for HPPC
Mr. Vikrant Saini for HPPC

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

Appeal No. 124 of 2014

Energy Watchdog & Anr.

.... **Appellant(s)**

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Prashant Bhushan

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

**Appeal No. 125 of 2014 &
& IA No. 211 of 2014**

Energy Watchdog & Anr.

.... **Appellant(s)**

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Prashant Bhushan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

**Appeal No. 139 of 2014 &
& IA No. 238 of 2014**

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
Mr. Gurpreet S P

Counsel for the Respondent(s) : Mr. C. S. Vaidyanadhan
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2
Mr. Nikhil Nayyar
Mr. Dhanjay Baijal

**Appeal No. 44 of 2014 &
IA No. 65 of 2014**

Dakshin Haryana Bijli Vitran Ltd. & Ors. Appellant(s)
Versus
GMR-Karalanga Energy Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Juneja for HPPC
Mr. Vikrant Saini for HPPC

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5
Mr. Rajiv Bhardwaj for R-3
Mr. Ravi Kishore for R-3

Appeal No. 74 of 2014**IA No. 143 of 2014****Gridco Ltd.
Versus****GMR-Karalanga Energy Ltd. & Ors.****.... Appellant(s)****.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-5

ORDER

Heard the learned Sr. counsel Mr. C. S. Vaidyanadhan appearing for Coastal Gujarat Power Ltd. in Appeal Nos. 151 of 2013 and 97 of 2014.

Post the matter on **27th October, 2014 at 04:30pm.**

**(Rakesh Nath)
Technical Member****(Justice M. Karpaga Vinayagam)
Chairperson**

sh/kt